

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 25/NCLT/AHM/2019

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2019**

Name of the Company: Ashish Laxmiswarup Srivastava
V/s.
DB Shapriya Construction Ltd. & Anr.

Section of the Companies Act: Section 168 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1. | Rishabh Singh | Adv. | Petitioner. | Rishabh Singh |
| 2. | Nishant M. (For V.K. Shah) | Adv. | Petitioner. | Nishant M. |

ORDER

The Petitioner is represented through their respective Learned Counsel(s).

Since, the connected matter adjourned on 29.08.2019, this matter is also adjourned on the same date.

The Petitioner is directed to serve notice to the Respondent Company through Director and shall file proof of service.

List the matter on 29.08.2019.

Manora
**MANORAMA KUMARI
MEMBER (JUDICIAL)**

Harihar Prakash Chaturvedi
**HARIHAR PRAKASH CHATURVEDI
MEMBER (JUDICIAL)**

Dated this the 27th day of June, 2019.

vs.